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**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No.181/00436/2019**

**Tuesday, this the 25<sup>th</sup> day of February, 2020**

**C O R A M :**

**HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

Mohammed Koya,  
Senior Auditor, Field Pay Unit,  
Lakshadweep Pay and Accounts Office,  
Willingdon Island, Kochi – 3. ....Applicant

**(By Advocate Mr.K.B.Gangesh)**

**v e r s u s**

1. The Administrator,  
Administration of the Union Territory of Lakshadweep,  
Kavaratti – 682 555.
2. The Director (Services),  
Lakshadweep Administration,  
Secretariat – Service Section,  
Kavaratti – 682 555.
3. P.P.Shaikoya,  
Accountant,  
Office of Sub Divisional Officer,  
Amini – 682 552. ....Respondents

**(By Advocates Mr.S.Manu [R1-2] & Mr.Ziyad Rahman [R3])**

This application having been heard on 25<sup>th</sup> February 2020, the Tribunal on the same day delivered the following :

**O R D E R (O R A L)**

When the matter came up for consideration today, learned counsel for the applicant submitted that since the applicant had retired from service, the matter has become infructuous.

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2. In the light of the above, the O.A is dismissed as infructuous. No costs.

(Dated this the 25<sup>th</sup> day of February 2020)

**ASHISH KALIA  
JUDICIAL MEMBER**

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**List of Annexures in O.A.No.181/00436/2019**

1. **Annexure A-1** – A copy of the Order F.No.12/24/2017-Services(3)/1657 dated 12.6.2019 issued by the 2<sup>nd</sup> respondent.
2. **Annexure A-2** – A copy of the Order F.No.12/24/2017-Services/1661 dated 12.6.2019 issued by the 2<sup>nd</sup> respondent.
3. **Annexure A-3** – A copy of the representation dated 22.1.2019 preferred by the applicant to the 2<sup>nd</sup> respondent with covering letter of his superior officer.
4. **Annexure A-4** – A copy of the representation dated 12.6.2019 preferred by the applicant to the 2<sup>nd</sup> respondent.
5. **Annexure A-5** – A copy of the Order F.No.12/24/2017-Services/1665 dated 13.6.2019.
6. **Annexure A-6** – A copy of the Order F.No.12/24/2017-Services/1738 dated 21.6.2019 issued by the 2<sup>nd</sup> respondent.
7. **Annexure R-1(a)** – A copy of the representation submitted by the 3<sup>rd</sup> respondent to the 2<sup>nd</sup> respondent.
8. **Annexure R-1(b)** – A copy of the representation submitted by the applicant's wife.

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